

PROGRAMME

INAUGURAL SESSION	
08:30 am to 09:30 am	Registration
09:30 am to 09:32 am	National Anthem
09:32 am to 09:35 am	Lighting of Lamp
09:35 am to 09:40 am	Felicitation of the Dignitaries
09:40 am to 09:50 am	<u>Welcome & Introductory Address</u> Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
09:50 am to 10:00 am	<u>Address by Guest of Honour</u> Hon'ble Mr. Justice Arun Palli, Chief Justice High Court of Jammu & Kashmir and Ladakh
10:00 am to 10:10 am	<u>Address by Chief Guest</u> Hon'ble Mr. Justice Pamidighantam Sri Narasimha Judge, Supreme Court of India
10:10 am to 10:15 am	<u>Vote of thanks</u> Mr. Manjul Bajpai, President, Telecom Lawyers' Association
10:15 am onwards	Tea Break

BUSINESS SESSION	
11:00 am to 11:10 am	Presentation/talk by Ms. Sampat Meena, Special Director, CBI
11:10 am to 11:20 am	Presentation/ talk by Shri Achal Sethi, Commissioner/ Secretary, Department of Law, Justice and Parliamentary Affairs, Govt. of J&K
11:20 am to 11:30 am	Presentation/ talk by Shri Kunal Tandon, Senior Advocate
11:30 am to 11:40 am	Presentation/ talk by Ms. Payal Kakra, Advocate
11:40 am to 11:50 am	Presentation/ talk by Shri Vibhav Srivastava, Advocate
11:50 am to 12:00 noon	Presentation/ talk by Shri Tejveer Singh Bhaita, Advocate
12:00 noon to 12:10 pm	Presentation/ talk by Shri Himanshu Dhawan, Advocate
12:10 pm to 12:45 pm	Interactive Session & Concluding Remarks
12:45 pm to 12:50 pm	Vote of thanks by Shri Nasir Husain, Advocate
12:50 pm to 12:52 pm	National Anthem
01:00 pm onwards	Lunch